

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 845 of 2019

IN THE MATTER OF:

Suman Kumar Sharma

.....Appellant

Vs.

Central Railside Warehouse Company Ltd.

.....Respondent

Present :

**For Appellant: Mr. S. Bhatnagar, Sr. Advocate, Mr. Varun Singh,
Advocate**

**For Respondents: Mr. Saurav Agrawal, Advocate
Mr. Ashish Tiwari, Mr. Anandvardhan, Advocates**

O R D E R

23.01.2020 - Heard Shri Bhatnagar, Learned Senior Counsel for the Appellant. Appellant's hearing is concluded.

Let appeal be posted for hearing arguments of Learned Counsel for Respondent on **27th January, 2020**.

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

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